

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 6 of 2015

Dated : 6th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Gujarat Energy Transmission Corporation Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. Amit Kapur
Ms. Poonam Verma,
Mr. Akshat Jain**

ORDER

Admit. Issue notice to the Respondents returnable on 10th February, 2015.

The Respondents may file reply within three weeks after serving copy on the other side. In the meantime, rejoinder, if any may be filed.

Post the matter on **10th February, 2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg